

ITEM NO.2                      Court 4 (Video Conferencing)                      SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 193/2016

DR.ASHWANI KUMAR

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS.

Respondent(s)

(MR. MATHEW CHERIAN IS AMICUS CURIAE IN THE INSTANT MATTER.  
ONLY IA No. 53824/2020 - APPROPRIATE ORDERS/DIRECTIONS and IA No.  
53821/2020 - EARLY HEARING APPLICATION)

Date : 07-09-2020      This matter was called on for hearing today.

CORAM :                      HON'BLE MR. JUSTICE ASHOK BHUSHAN  
   HON'BLE MR. JUSTICE R. SUBHASH REDDY  
   HON'BLE MR. JUSTICE M.R. SHAH

*Amicus Curiae*                      Mr. Mathew Cherian (Helpage)

For Petitioner(s)                      Dr. Ashwani Kumar, Petitioner-in-person

For Respondent(s)                      Mr. Rupinder Singh Suri, ASG  
   Ms. V. Mohana, Sr. Adv.  
   Mr. D.L. Chidanand, Adv.  
   Mr. S.K. Gupta, Adv.  
   Mr. Shalinder Saini, Adv.  
   Mr. B.V. Balaramdas, Adv.  
   Mr. Raj Bahadur Yadav, Adv.  
   Mr. V.V.V. Pattabhi Ram, Adv.  
   Mr. R.R. Rajesh, Adv.

States

A.P.                                      Mr. Mahfooz A. Nazki, AOR

Arunachal Pradesh                      Mr. Anil Shrivastav, AAG

Assam                                      Mr. Shuvodeep Roy, Adv.

Bihar                                      Mr. Gopal Singh, AOR  
   Mr. Manish Kumar, Adv.

Delhi                                      Mr. Chirag M. Shroff, Adv.

Gujarat                                      Ms. Deepanwita Priyanka, Adv.

Haryana	Mr. Anil Grover, AAG Ms. Noopur Singhal, Adv. Mr. Rahul Khurana, Adv. Mr. Satish Kumar, Adv. Mr. Sanjay Kumar Visen, Adv.
Jammu	Mr. M. Shoeb Alam, Adv. Mr. Mojahid Karim Khan, Adv.
H.P.	Mr. Abhinav Mukerji, Adv. Mr. Bihu Sharma, Adv. Ms. Pratishtha Vij, Adv.
Jharkhand	Mr. Tapesht Kr. Singh, Adv. Mr. Aditya Pratap Singh, Adv.
Karnataka	Mr. V. N. Raghupathy, AOR
Kerala	Mr. G. Prakash, Adv. Mr. Jishnu M.L., Adv. Ms. Priyanka Prakash, Adv. Ms. Beena Prakash, Adv.
Maharashtra	Mr. Sachin Patil, Adv. Mr. Rahul Chitnis, Adv.
Manipur	Mr. Pukhrambam Ramesh Kumar, Adv. Ms. Anupama Ngangom, Adv. Mr. Karun Sharma, Adv.
Mizoram	Mr. Siddhesh Kotwal, Adv. Ms. Ana Upadhyay, Adv. Ms. Astha Sharma, Adv.
M.P.	Mr. Dhirender Parmar, AAG Mr. Sunny Choudhary, AOR
Nagaland	Ms. K. Enatoli Sema, Adv. Mr. Amit Kumar Singh, Adv.
Odisha	Mr. Shibashish Mishra, Adv.
Punjab	Ms. Uttara Babbar, Adv.
Rajasthan	Padma Lakshmi Iyengar, Adv. Mr. Vishal Meghwal, Adv. Mr. Milind Kumar, Adv.
Sikkim	Mr. Raghvendra Kumar, Adv. Mr. Anand Kumar Dubey, Adv. Mr. Narendra Kumar, AOR

Tamil Nadu	Mr. Jayant Muthuraj, Sr. Adv. Mr. M. Yogesh Kanna, AOR
Telangana	Mr. S. Udaya Kumar Sagar, Adv. Ms. Swati Bhardwaj, Adv.
Tripura	Mr. Shuvodeep Roy, AOR. Mr. Kabir Shankar Bose, Adv.
U.P.	Mr. Kamendra Mishra, Adv.
Uttarakhand	Ms. Rachana Srivastava, Adv. Ms. Rachna Gandhi, Adv.
West Bengal	Mr. Suhaan Mukerji, Adv. Ms. Liz Mathew, Adv. Mr. Vishal Prasad, Adv. Mr. Abhishek Manchanda, Adv. For M/s PLR Chambers & Co.
<u>UTs</u>	
A & N	Mr. K.V. Jagdishvaran, Adv. Mrs. G. Indira, Adv. Ms. Rangoli Seth, Adv.
Chandigarh	Mr. Sharan Thakur, Adv. Mr. Ramesh Babu MR, Adv.
Puducherry	Mr. V.G. Pragasam, Adv. Mr. S. Prabu Ramasubramanian, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

In pursuance of our order dated 04.08.2020, few States have already filed their response. However, all the States have not yet filed their affidavit. We grant further four weeks' time to the States, who have not filed their affidavit, to file their response.

Mr. Ashwani Kumar, the petitioner in person, submits that the replies which have been filed by the States do not contain the details with regard to the steps taken by the States to monitor the situation. He further submits that the States may be directed to

file a better affidavit giving all the details.

Let all the States, including the States who have already filed their affidavits, file their affidavits bringing on record the material and the steps taken by them.

(MEENAKSHI KOHLI)  
AR-CUM-PS

(RENU KAPOOR)  
COURT MASTER